NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1048/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

SIGNATURE

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

DESIGNATION

NAME OF THE PARTIES:

Royal Cushion Vinyl Products Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME 1

ASHISH PHASI 7 Adm.

Alw Northy THAKAR J Bebton

100 Dain & Dwin

Associates

ORDER T.C.P. No. 1048/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. The Learned Representative has stated that in view of the proceeding pending before BIFR and because of the situation which is not covered by the Code sought the clarification with the Ministry of Corporate Affairs, hence the matter be adjourned. Request granted.
- The copy of the Representation made before the Corporate Affairs dated 3. 09.09.2017 is also placed on record. Adjourned to 21.12.2017.

16.11.2017

aah

M.K. Shrawat Member (Judicial)